



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ജനുവരി 9 9th January 2018 1193 ധനു 25 25th Dhanu 1193 1939 പൗഷം 19 19th Pousha 1939	നമ്പർ No.
			2

PART III Police Department

PROCEEDINGS OF THE STATE POLICE CHIEF, POLICE HEADQUARTERS, THIRUVANANTHAPURAM

[Present : LOKNATH BEHERA IPS]

Sub :—Police Establishment—Telecommunication—Finalized Seniority list of Inspectors of Police (Telecommunication) as on 1-1-2017—Publishing of regarding:—

Read :—1. PHQ Proceedings of even No. dated 27-8-2017

2. Letter No. A3-8712/2017/Tele dated 16-9-2017 from SP, Tele

Order No. A8-111818/2017/PHQ dated 5-11-2017

The Provisional Seniority List of Inspectors of Police (Telecommunication) as on 1-1-2017, prepared was circulated among the officers concerned inviting objections if any. The representations received vide reference cited 2nd, are detailed below:

1. Sri Sihabudeen, A. IP (Tele), Tele Sub Unit, Kollam

In the representation, he has pointed out that his name in the provisional seniority list is entered as Shihabudeen, A. instead of Sihabudeen, A. On verifying the relevant records, it is found that his claim is genuine. Necessary correction has been made in the finalized seniority list.

2. Sri Raveendran Nair, R. IP (Tele), Tele Sub Unit, TVPM City

In the representation he has pointed out that his date of birth in the provisional seniority list is noted as 5-3-1963 instead of 12-3-1963. On verifying the service records, it is found that his correct date of birth is 12-3-1963. Necessary correction has been made in the finalized seniority list.

3. Sri Santhosh Kumar, C. IP (Tele), Tele Sub Unit, Kozhikode Rural

In the representation he has pointed out that in the provisional seniority list, the dates of promotion to the cadre of IP (Tele) are not mentioned for Sl. No. 28 & 29 and the date of promotion mentioned for Sl. No. 30 is 1-2-2013 instead of 11-2-2013. Necessary corrections are made in the finalized seniority list in this regard.

4. Sri Sunny, V. D. IP (Tele), Tele Sub Unit, Thrissur

In the representation he has pointed out that in the provisional seniority list his date of promotion to cadre of IP (Tele) is 1-2-2013 instead of 11-2-2013. Necessary correction is made in the finalized seniority list in this regard.

5. Sri Shanmugh, A. M. IP (Tele), Tele Sub Unit, TVPM RL

The applicant submitted that his petition regarding seniority is under consideration before the Hon'ble KAT and the Government. Hence his petition for claiming the seniority is still existing against the provisional seniority of IP (Tele) as on 1-1-2017. The present provisional seniority list of IP (Tele) is, as on 1-1-2017. But the applicant was promoted to the cadre of IP (Tele) on 9-6-2017 only vide DGO No. 1384/17/PHQ dated 9-6-2017. As such the incumbent is not eligible to be included in the above list. Hence his representation can not be considered.

In the above circumstances, the provisional seniority list of IP (Tele) as on 1-1-2017 vide reference first cited, is finalized by incorporating the above inclusion and the finalized seniority list of Inspector of Police (Telecommunications) as on 1-1-2017 is published herewith.

LOKNATH BEHERA IPS,
State Police Chief.

Finalized Seniority List of IP (Tele) as on 1-1-2017

<i>Sl. No.</i>	<i>Name</i>	<i>Date of Birth</i>	<i>Date of Promotion as IP (Tele)</i>	<i>Date of Joining duty as IP (Tele)</i>	<i>Remarks</i>
(1)	(2)	(3)	(4)	(5)	(6)
1	Sri B. Mohanakumaran Nair	10-5-1956	29-11-2008	2-12-2008	Rtd. as DYSP
2	Sri S. Sreekumar	20-5-1956	29-11-2008	4-12-2008	Rtd. as DYSP
3	Sri P. M. Rajan	30-5-1956	29-11-2008	1-12-2008	Rtd.
4	Sri A. Salavudeen	12-9-1956	29-11-2008	10-12-2008	Rtd. as DYSP
5	Sri S. Anil Kumar	28-7-1962	21-5-2009	4-6-2009	OD as DYSP
6	Sri G. Satheesh	18-5-1961	1-2-2010	5-2-2010	OD as DYSP
7	Sri K. Harilal	11-5-1959	12-4-2010	19-4-2010	Rtd.
8	Sri A. O. Radhakrishnan Nair	28-5-1959	12-4-2010	16-4-2010	Rtd.
9	Sri Maria Joseph, K. J.	25-3-1957	12-4-2010	13-4-2010	Rtd.
10	Sri S. Sasidharan	2-5-1960	12-4-2010	19-4-2010	Rtd.

(1)	(2)	(3)	(4)	(5)	(6)
11	Sri C. Mohanan Nair	5-5-1960	12-4-2010	19-4-2010	Rtd.
12	Sri K. S. Balachandran	23-7-1961	12-4-2010	19-4-2010	
13	Sri V. K. Krishnakumar	2-1-1962	12-4-2010	16-4-2010	
14	Sri D. Anand	30-5-1963	12-4-2010	13-4-2010	
15	Sri V. Sahadevan	1-5-1961	12-4-2010	26-4-2010	
16	Sri K. Alias John	7-12-1963	12-4-2010	16-4-2010	
17	Sri P. S. Glittous	25-5-1965	12-4-2010	19-4-2010	
18	Sri Raveendran Nair, R.	12-3-1963	22-6-2011	24-6-2011	
19	Sri A. C. Aboo	31-5-1961	22-6-2011	23-6-2011	
20	Sri C. Rajendra Babu, B.	15-9-1959	22-6-2011	24-6-2011	Rtd.
21	Sri Sasidharan, M.	16-5-1960	22-6-2011	23-6-2011	Rtd.
22	Sri Mohanraj, R.	18-1-1958	23-6-2011	30-6-2011	Rtd.
23	Sri S. Suresh	25-5-1962	7-2-2012	13-2-2012	
24	Sri R. Venugopal	29-4-1960	21-11-2012	26-11-2012	Rtd.
25	Sri Aanandakumaran, C. K.	1-4-1961	26-7-2012	30-7-2012	
26	Sri Tojan Paul	24-5-1961	26-7-2012	30-7-2012	
27	Sri Mohammad Rafi	30-11-1957	5-11-2012	7-11-2012	Rtd.
28	Sri Kunchi Narayanan, K. K.	20-4-1959	11-2-2013	12-2-2013	Rtd.
29	Sri Santhosh Kumar, C.	15-1-1963	11-2-2013	12-2-2013	
30	Sri Sunny, V. D.	28-6-1963	11-2-2013	14-2-2013	.
31	Sri Somanathan, M. R.	7-11-1961	30-4-2013	9-5-2013	
32	Sri Sihabudeen, A.	2-5-1962	4-4-2014	7-4-2014	
33	Sri Prabhakaran, K.	25-4-1959	4-4-2014	4-4-2014	Rtd.
34	Sri Sathya Pal, D.	30-5-1960	22-6-2015	23-6-2015	Rtd.
35	Sri K. Surendran	20-11-1959	7-9-2015	7-9-2015	Rtd.
36	Sri P. T. Jose	19-5-1962	7-9-2015	9-9-2015	
37	Sri K. Anandan	15-4-1965	7-9-2015	16-9-2015	
38	Sri P. N. Prakas	28-2-1961	21-12-2015	28-12-2015	
39	Sri Bhuvaneendran Nair, K.	15-2-1960	21-12-2015	21-12-2015	Rtd.
40	Sri S. Ajith	24-4-1965	2-3-2016	3-3-2016	

പുനർ ലേലപ്പരസ്യം

നമ്പർ ഇ1 (എ)-62533/2017/റ്റി.

2017 ഡിസംബർ 19.

തിരുവനന്തപുരം റൂറൽ ജില്ലാ പോലീസ് മേധാവിയുടെ അധീനതയിൽ കാട്ടാക്കട പോലീസ് സ്റ്റേഷൻ കോമ്പൗണ്ടിൽ സ്ഥിതി ചെയ്യുന്ന രണ്ട് ആഞ്ഞിലി മരങ്ങൾ പരസ്യമായി ലേലം ചെയ്തു കൊടുക്കുവാൻ നിശ്ചയിച്ചിരിക്കുന്നു. ടി ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ലേലദിവസം കൃത്യസമയത്ത് നേരിട്ട് ലേലസ്ഥലത്ത് ഹാജരാകേണ്ടതും ലേലം തുടങ്ങുന്നതിന് ഒരു മണിക്കൂർ മുൻപ് നിശ്ചിത നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതുമാണ്. ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ സീൽ ചെയ്ത ദർഘാസുകൾ നേരിട്ടോ തപാൽമാർഗ്ഗമോ 15-1-2018-ാം തീയതി 4 മണിക്ക് മുൻപായി തിരുവനന്തപുരം റൂറൽ ജില്ലാ പോലീസ് മേധാവിയുടെ ഓഫീസിൽ ലഭിക്കത്തക്കവിധം നൽകാവുന്നതാണ്. ദർഘാസിനൊപ്പം ഏതെങ്കിലും ദേശസാൽകൃത ബാങ്കിൽനിന്നും ജില്ലാ പോലീസ് മേധാവി, തിരുവനന്തപുരം റൂറലിന്റെ പേരിൽ മാറാവുന്ന നിശ്ചിത തുകയ്ക്കുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ് അടക്കം ചെയ്യേണ്ടതാണ്. ദർഘാസുകൾ ലേലത്തിനുശേഷം പങ്കെടുത്തവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും യുക്തമെന്ന് തോന്നുന്നപക്ഷം ലേലത്തിലോ ദർഘാസിലോ ഏതിലാണോ തുക കൂടുതൽ ആയതിന് ലേലം താൽക്കാലികമായി സ്ഥിരപ്പെടുത്തുന്നതുമായിരിക്കും.

ലേലത്തിന്റെ വിവരം

നിരതദ്രവ്യം— 860.

ലേലം വിളിക്കുന്ന സ്ഥലം—കാട്ടാക്കട പോലീസ് സ്റ്റേഷൻ കോമ്പൗണ്ട്.

ലേല തീയതിയും സമയവും — 16-1-2018, 11 മണി.

ഇപ്രകാരം ലേലം ഉറപ്പിച്ചുകിട്ടുന്നവർ ലേലം/ദർഘാസ് തുകയുടെ പകുതി (നിശ്ചിത നിരതദ്രവ്യം ഒഴികെ) ലേലസ്ഥലത്ത് വച്ചു തന്നെ അടയ്ക്കേണ്ടതാണ്. ലേലം സ്ഥിരപ്പെടുത്തിക്കൊണ്ട് ഉത്തരവ് ലഭിച്ചാലുടൻ ബാക്കി തുകയും 18% ജി. എസ്. ടി. യും ആകെ തുകയുടെ 5% വന വികസന നികുതിയായും “406-01-102-96-00-00-FDI” എന്ന ശീർഷകത്തിൽ ഡിവിഷൻ കോഡ് 2/1001 ആയി ചെലാൻ മുഖാന്തിരം ഒടുക്കേണ്ടതാണ്. മരം സ്വന്തം ചെലവിൽ മുറിച്ചു മാറ്റേണ്ടതുമാണ്. പ്രസ്തുത നിബന്ധനകൾക്ക് വിപരീതമായി ലേലം കൊണ്ടയാൾ നിലകൊള്ളുകയാണെങ്കിൽ ടിയാൻ അടച്ച തുക സർക്കാരിലേക്ക് മുതൽ കൂട്ടുന്നതും പുനർ ലേലം നടത്തുന്നതുമായിരിക്കും. പുനർ ലേലത്തിൽ എന്തെങ്കിലും നഷ്ടം സംഭവിക്കുകയാണെങ്കിൽ ആയത് ടിയാനിൽനിന്നും ഈടാക്കുന്നതും മുൻ തുകയേക്കാൾ കൂടുതൽ തുക ലഭിച്ചാൽ ആയതിന്മേൽ ടിയാന് യാതൊരുവിധ അവകാശവും ഉണ്ടായിരിക്കുന്നതുമല്ല. ലേലം കഴിഞ്ഞാലുടൻ ലേലത്തിൽ പങ്കെടുത്തവരുടെ നിരതദ്രവ്യം ലേലം കൊണ്ടയാളുടെ ഒഴികെ തിരിച്ചുനൽകുന്നതാണ്. മേൽപ്പറഞ്ഞ മരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ എ. സി. എ. ആർ.-ന്റെ അനുവാദത്തോടെ രാവിലെ 11 മണിക്കും 5 മണിക്കും ഇടയ്ക്ക് പരിശോധിക്കാവുന്നതാണ്.

യാതൊരു മുന്നറിയിപ്പും കൂടാതെ ഈ ലേലം റദ്ദാക്കുന്നതിനും അസ്ഥിരപ്പെടുത്തുന്നതിനുമുള്ള അധികാരം തിരുവനന്തപുരം റൂറൽ ജില്ലാ പോലീസ് മേധാവിയിൽ നിക്ഷിപ്തമാണ്.

District Police Office,
Thiruvananthapuram, Rural.

P. ASOK KUMAR IPS,
District Police Chief.